

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING LTD,CUTTACK VS MV MAGNET TEAM (IMO 9233507)	GOUTAM MISHRA VS	// (//
2	D-BLAPL/32589/2025 BLAPL/11245/2025	BIPLABA NAYAK @ BIPLAB NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000046/2025
3	D-BLAPL/32590/2025 BLAPL/11246/2025	SUBHALAXMI RAUTA @ NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KABISURYANAGAR /504 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000499/2025
4	D-BLAPL/32592/2025 BLAPL/11247/2025	ASHU RAJAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000039/2025
5	D-BLAPL/32617/2025 BLAPL/11248/2025	BHULA SAHU @ BHOLA SAHU VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
6	D-BLAPL/32620/2025 BLAPL/11249/2025	SANJIT JENA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /739 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0001694/2025
7	D-BLAPL/32624/2025 BLAPL/11250/2025	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /304 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000663/2025
8	D-BLAPL/32443/2025 BLAPL/11251/2025	BHASKAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /234 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001394/2025
9	D-BLAPL/32444/2025 BLAPL/11252/2025	AKASH DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BELLAGAON /179 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000021/2025
10	D-BLAPL/32426/2025 BLAPL/11253/2025	RAJU MUNDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /455 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000438/2025
11	D-BLAPL/31466/2025 BLAPL/11254/2025	MITHUN JENA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /248 /2024 A.D.J.,ANGUL(Anugul) CT/0000366/2025

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12	D-BLAPL/32640/2025 BLAPL/11255/2025	NARINGDEI @ NARGIDEI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /202 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000611/2024
13	D-BLAPL/32627/2025 BLAPL/11256/2025	MANISH @ KALU AGRAWAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /235 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000052/2025
14	D-BLAPL/32850/2025 BLAPL/11257/2025	LITU MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /275 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000349/2025
15	D-BLAPL/32861/2025 BLAPL/11258/2025	SIBANANDA @ SUJAL SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	BURLA /610 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2022
16	D-BLAPL/32707/2025 BLAPL/11259/2025	SEKH ASHISH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BRAJARAJNAGAR /104 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000240/2025
17	D-BLAPL/32867/2025 BLAPL/11260/2025	LUCKY @ IFTIKAR ALAM VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /302 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000573/2025
18	D-BLAPL/32714/2025 BLAPL/11261/2025	KAILASH NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /200 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000146/2024
19	D-BLAPL/32870/2025 BLAPL/11262/2025	ABHIRAM ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARANGA /466 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001366/2025
20	D-BLAPL/32788/2025 BLAPL/11263/2025	ANKUSH AGRAWAL @ GUJU VS STATE OF ODISHA	RAMDAS ACHARY VS	NARLA /241 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000480/2025
21	D-BLAPL/32584/2025 BLAPL/11264/2025	KRUTIBAS MALLIK @ PINUN @ PIKUNU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /231 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000620/2025
22	D-BLAPL/32715/2025 BLAPL/11265/2025	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /200 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000146/2024
23	D-BLAPL/32605/2025	MANAS SUNANI	SK. ZAFARULLA	BHAWANIPATNA TOWN /248 /2025

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	BLAPL/11266/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT
24	D-BLAPL/32497/2025 BLAPL/11267/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	Spl/0000051/2025 NISCHINTAKOILI /199 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack)
25	D-BLAPL/32608/2025 BLAPL/11268/2025	HIMANSU BEHERA @ BAPUN VS STATE OF ODISHA	ANSHUMAN PANDA VS	GR/0000387/2025 SORO /618 /2025 J.M.F.C.,SORO(Baleshwar)
26	D-BLAPL/32703/2025 BLAPL/11269/2025	TUNA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	CT/0001216/2025 TALCHER TOWN /795 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
27	D-BLAPL/32706/2025 BLAPL/11270/2025	SWARAJ KUMAR KAR VS STATE OF ODISHA	AMLAN MOHANTY VS	GR/0001495/2025 JAJPUR TOWN /422 /2025 SPECIAL JUDGE,JAJPUR(Jajapur)
28	D-BLAPL/32648/2025 BLAPL/11271/2025	AJAYA BEHERA @ AJAY BEHERA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	Spl/0000010/2025 JHARSUGUDA SADAR /191 /2023 A.D.J.,JHARSUGUDA(Jharsuguda)
29	D-BLAPL/31504/2025 BLAPL/11272/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	CT/0000136/2023 BUGUDA /1 /2025 A.D.J.,BHANJANAGAR(Ganjam)
30	D-BLAPL/32151/2025 BLAPL/11273/2025	SIPUN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ST/0000056/2025 N.T.P.C. /190 /2025 SPECIAL JUDGE,TALCHER(Anugul)
31	D-BLAPL/32649/2025 BLAPL/11274/2025	JARMAN @ PRADHAN MUNDA VS STATE OF ODISHA	RAKESH BEHERA VS	Spl/0000021/2025 SARAT /83 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May
32	D-BLAPL/32722/2025 BLAPL/11275/2025	RAJESH KHANA DIGAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CT/0000895/2025 TANGI (KHURDA) /703 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
33	D-BLAPL/32351/2025 BLAPL/11276/2025	SUKANTA KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TR/0000114/2025 HANDAPA /253 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug
34	D-BLAPL/32657/2025 BLAPL/11277/2025	KASHIAN PARICHHA VS	SUDHIR RANJAN MOHAPATRA VS	Spl/0000047/2025 / /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj

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35	D-BLAPL/32420/2025 BLAPL/11278/2025	STATE OF ODISHA SAKHAWAT @ SEKHAWAT ALI KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	2(A)CC/0000023/2025 / /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000077/2025
36	D-BLAPL/32595/2025 BLAPL/11279/2025	AMAN VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
37	D-BLAPL/32609/2025 BLAPL/11280/2025	MANOJ KUMAR BISWAKARMA @ MANOJ VISHWAKARMA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAJARAJNAGAR /197 /2024 DISTRICT AND SESSIONS JUDGE,JHARASCOEK CT/0000148/2024
38	D-BLAPL/32612/2025 BLAPL/11281/2025	RAJA @ RAJKUMAR JENA VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /538 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000020/2025
39	D-BLAPL/32615/2025 BLAPL/11282/2025	CHITTARANJAN MUDULI VS STATE OF ODISHA	ANSHUMAN PANDA VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001757/2025
40	D-BLAPL/32643/2025 BLAPL/11283/2025	A.MUNA PATRO VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000047/2025
41	D-BLAPL/32644/2025 BLAPL/11284/2025	RAMA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000019/2023
42	D-BLAPL/32565/2025 BLAPL/11285/2025	SANJAYA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /158 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000566/2025
43	D-BLAPL/32699/2025 BLAPL/11286/2025	MANABHAJAN GARNAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000004/2025
44	D-BLAPL/32848/2025 BLAPL/11287/2025	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	NALINI KANTA DASH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000944/2025
45	D-BLAPL/32660/2025 BLAPL/11288/2025	NIRANJAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000015/2025

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46	D-BLAPL/32039/2025 BLAPL/11289/2025	ABHISEKH MAHANANDIA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000041/2025
47	D-BLAPL/29255/2025 BLAPL/11290/2025	GADILAL SETH @ GADILAL SET VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /168 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000908/2025
48	D-BLAPL/32663/2025 BLAPL/11291/2025	SANATANA @ AYUSH GOUDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /561 /2025 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gangajharsuguda) GR/0000463/2025
49	D-BLAPL/32723/2025 BLAPL/11292/2025	CHANDAN KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.(III),CUTTACK(Cuttack) GR/0000539/2024
50	D-BLAPL/32852/2025 BLAPL/11293/2025	GOBINDA NAG @ PRITAM NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /508 /2020 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000003/2022
51	D-BLAPL/32727/2025 BLAPL/11294/2025	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	PARAMANANDA MISHRA VS	KAPTIPADA /255 /2023 A.D.J.,UDALA(Mayurbhanj) ST/0000036/2025
52	D-BLAPL/32878/2025 BLAPL/11295/2025	PRASANTA SAHU @ GUNU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	PURUNAKATAK /148 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000241/2025
53	D-BLAPL/32704/2025 BLAPL/11296/2025	SIVAKUMAR GANGATHARAN @ G.SIVAKUMAR VS UNION OF INDIA(C.B.I)	SAKUNTALA GHOSH VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(Khordha) Spe/0000043/2014
54	D-BLAPL/32880/2025 BLAPL/11297/2025	SANJEET MAHATO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /180 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000139/2023
55	D-BLAPL/32760/2025 BLAPL/11298/2025	ARUN KUANR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
56	D-BLAPL/32820/2025 BLAPL/11299/2025	KRISHNA BEHERA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000046/2025
57	D-BLAPL/32664/2025	KISHORE SANDHA	JUGALA KISHORE PANDA	BARGARH /467 /2025

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	BLAPL/11300/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000063/2025
58	D-BLAPL/32974/2025 BLAPL/11301/2025	MOHIN KHAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /265 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000770/2025
59	D-BLAPL/32272/2025 BLAPL/11302/2025	AJU @ PARAMESWAR JENA VS STATE OF ODISHA	TRUPTI RANJAN MOHAPATRA VS	BINJHARPUR /393 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002004/2025
60	D-BLAPL/32600/2025 BLAPL/11303/2025	TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAHUNIPADA /146 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000033/2025
61	D-BLAPL/32765/2025 BLAPL/11304/2025	MUNA GOPE VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /477 /2023 A.D.J.,TALCHER(Anugul) CT/0000036/2024
62	D-BLAPL/32759/2025 BLAPL/11305/2025	JUGALA NAYAK VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	PHIRINGIA /82 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000069/2025
63	D-CMP/43647/2025 CMP/1720/2025	SARADA PRASAD @ PRASAN DASH VS BASANTA KUMAR DASH	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000006/2025
64	D-CMP/43673/2025 CMP/1721/2025	SHANTILATA BEHERA @ MAHALIK VS USHARANI MAHALIK	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CS/0000027/2019
65	D-CMP/43346/2025 CMP/1722/2025	NIRANJAN BEHERA VS SATYANATH BEHERA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000055/1995
66	D-CMP/43837/2025 CMP/1723/2025	JAMMULA SIVA SANKAR VS K. KUSUMA	ABHISHEK DASH VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000068/2022
67	D-CMP/42022/2025 CMP/1724/2025	ARYA BASUDEV DIXIT VS SATYABRATA MAHAPATRA	SATYASAI PRADHAN VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0001108/2024
68	D-CMP/42080/2025 CMP/1725/2025	HARIMOHAN MOHANTY VS	DWARIKA PRASAD MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal

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69	D-CMP/42751/2025 CMP/1726/2025	BRAJAMOHAN MOHANTY BABITA SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CS/0000846/2003 // ADDL. CIVIL JUDGE (SD),PURI(Puri)
70	D-CMP/44145/2025 CMP/1727/2025	SABITRI PRADHAN VS NIRMAL CHANDRA PRADHAN	SOUMYA MISHRA VS	CS/0000053/2022 // DISTRICT & SESSIONS JUDGE,KEONJH
71	D-CMP/43175/2025 CMP/1728/2025	DILLIP KUMAR BARIK VS NARAHARI BARIK	ASHOK KUMAR SAHOO VS	RFA/0000029/2019 // CIVIL JUDGE (JR.DIV.),AUL(Kendrapara)
72	D-CMP/43933/2025 CMP/1729/2025	LALITA SAHU VS N. NIRAMALA	TANMAY MISHRA VS	CS/0000054/2022 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
73	D-CMP/44007/2025 CMP/1730/2025	AMARNATH PUJARI VS CHANDRA SEKHAR PUJARI	TUNA SAHU VS	EP/0000002/2006 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
74	D-CONTC/42598/2025 CONTC/5053/2025	PRITISH KUMAR MUDULI @ PRITISH MUDULI VS ARVIND AGARWAL,IAS	RAKESH KUMAR SARANGI VS	CS/0000119/2024 // ()
75	D-CONTC/42760/2025 CONTC/5054/2025	SAURI DAKUA VS KARNADEV SAMADDAR, O. A. S	ADV. VS	// // ()
76	D-CONTC/42798/2025 CONTC/5055/2025	SANTILATA SAMANTARAY VS BELADHI MUKHERJEE, DIVISIONAL MANAGER HINDUSATAN PETROLEUM CORPORATION LTD.,BBSR	ADV. VS	// // ()
77	D-CONTC/43153/2025 CONTC/5056/2025	RITULATA LENKA VS RANJIT DASH,ASST. SETTLEMENT OFFICER,JOBRA,CUTTACK	ADV VS	// // ()
78	D-CONTC/43157/2025 CONTC/5057/2025	SILPI DAS VS RANJIT DASH, SETTLEMENT OFFICER,JOBRA,CUTTACK	ADV VS	// // ()
79	D-CONTC/43219/2025 CONTC/5058/2025	NILAKANTHA NAYAK VS ANU GARG, IAS	ADV. VS	// // ()

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80	D-CONTC/43226/2025 CONTC/5059/2025	TAPAN CHANDRA DAS VS DIBYA JYOTI PARIDA, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/43230/2025 CONTC/5060/2025	ANITA SINHA VS DR. N.THIRUMALA NAIK,COMMNR. CUM SECY. S AND ME DEPT.	ADV VS	// 0 //
82	D-CONTC/43232/2025 CONTC/5061/2025	SUKANTA DASH VS SASWATI MISHRA, C.E.O., SILICON TECHLAB PVT. LTD.	ADV VS	// 0 //
83	D-CONTC/43234/2025 CONTC/5062/2025	DILLIP KUMAR MOHANTY VS YOGESH BAHADUR KHURANIA, D.G AND I.G OF POLICE,CUTTACK	ADV VS	// 0 //
84	D-CONTC/43271/2025 CONTC/5063/2025	KISHORE KUMAR SWAIN VS SALINI PANDIT,IAS	ADV. VS	// 0 //
85	D-CONTC/43296/2025 CONTC/5064/2025	KULDEEP HATI VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
86	D-CONTC/43300/2025 CONTC/5065/2025	S SANYASI REDDY VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
87	D-CONTC/43302/2025 CONTC/5066/2025	JIBAN KRISHNA SUNDARAY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/43303/2025 CONTC/5067/2025	SUSHANTA ADABARA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
89	D-CONTC/43304/2025 CONTC/5068/2025	PRIYANKA MOHANTY VS BINITA SENAPATI, D.E.O., DHENKANAL	ADV. VS	// 0 //
90	D-CONTC/43307/2025 CONTC/5069/2025	RABIN DEEP VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
91	D-CONTC/43308/2025	SAURI BARIK	ADV.	//

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	CONTC/5070/2025	VS PRATIBHA DORA,RTEGISTRAR,OUAT,BBSR,KHURDA	VS	0 //
92	D-CONTC/43309/2025 CONTC/5071/2025	SAGARIKA DWARI VS MANOJ KUMAR PADHY,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //
93	D-CONTC/43311/2025 CONTC/5072/2025	GHASIRAM BEHERA VS JAYANTI BARIK, IAS	ADV. VS	// 0 //
94	D-CONTC/43324/2025 CONTC/5073/2025	SHYAM SUNDAR PATRA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
95	D-CONTC/43330/2025 CONTC/5074/2025	JOGINDRA JENA VS PRATIBHA DORA.REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
96	D-CONTC/43334/2025 CONTC/5075/2025	SUDAM CHANDRA PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
97	D-CONTC/43375/2025 CONTC/5076/2025	RAMESH CHANDRA SWAIN VS ANU GARG, IAS	ADV VS	// 0 //
98	D-CONTC/43383/2025 CONTC/5077/2025	SASHIDHAR BEHERA VS N.TIRUMALA NAIK,IAS	ADV. VS	// 0 //
99	D-CONTC/43387/2025 CONTC/5078/2025	ISWAR CHANDRA JENA VS ANU GARG, IAS	ADV VS	// 0 //
100	D-CONTC/43415/2025 CONTC/5079/2025	SAVITRI DEVI CHOUDHARY VS SUBHA PRAKASH KANUNGO,ADDL.TAHASILDAR, BBSR	ADV. VS	// 0 //
101	D-CONTC/43430/2025 CONTC/5080/2025	SUSANTA KUMAR SAHU VS MINARANI MANGAL,D.E.O.,SUBARNAPUR	ADV. VS	// 0 //
102	D-CONTC/43519/2025 CONTC/5081/2025	LACHHAMAN ROUT VS	ADV. VS	// 0

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103	D-CONTC/43522/2025 CONTC/5082/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA NARENDRA BISOYI VS	ADV. VS	// // ()
104	D-CONTC/39783/2025 CONTC/5083/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA SITARAM BEHERA VS	ADV. VS	// // ()
105	D-CONTC/40496/2025 CONTC/5084/2025	RATNAKAR ROUT,IAS HADUBANDHU NAYAK VS	MANOJ KUMAR NAYAK VS	// // ()
106	D-CONTC/42775/2025 CONTC/5085/2025	PRATHAMESH ARVIND RAJESHIRKE,IAS CHANDRAMA BEHERA VS	ADV. VS	// // ()
107	D-CONTC/42777/2025 CONTC/5086/2025	TEJESWAR BAG , COMMNR. FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMNR., NAYAGARH RASMITA DAS VS	ADV. VS	// // ()
108	D-CONTC/42790/2025 CONTC/5087/2025	TEJESWAR BAG, COMMNR. FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMNR., NAYAGARH JHUNUBALA DAS VS	ADV. VS	// // ()
109	D-CONTC/42791/2025 CONTC/5088/2025	TEJESWAR BAG, COMMNR. FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMNR., NAYAGARH PRAMODINI BEHERA VS	ADV. VS	// // ()
110	D-CONTC/42991/2025 CONTC/5089/2025	DEBASIS PALIT, DIVISIONAL MANAGER, B.P.C.L SAROJ KUMAR PANDA VS	BIJALAXMI SAHOO VS	// // ()
111	D-CONTC/42994/2025 CONTC/5090/2025	SALINI PANDIT,IAS SURYANARAYAN MOHANTY VS	ADV. VS	// // ()
112	D-CONTC/43164/2025 CONTC/5091/2025	SALINI PANDIT,IAS NINI ARUKHA VS	ADV VS	// // ()
113	D-CONTC/43255/2025 CONTC/5092/2025	ANU GARG, IAS PRAMOD KUMAR SWAIN VS	BIJAYALAXMI SAHOO VS	// // ()
		BIRENDRA KORKARA,DIRECTOR,SECONDARY EDUCATION,ODISHA		//

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114	D-CONTC/43166/2025 CONTC/5093/2025	MAKARA BEHERA VS ANU GARG,IAS	ADV VS	// 0 //
115	D-CONTC/43253/2025 CONTC/5094/2025	KSHYANA PRAVA NAIK VS DR.NOONSAVATH THIRUMALA NAIK,IAS	SATYA RANJAN PATI VS	// 0 //
116	D-CONTC/43259/2025 CONTC/5095/2025	KAMA PARIDA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
117	D-CONTC/43267/2025 CONTC/5096/2025	AKSHAY GHADEI VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
118	D-CONTC/43268/2025 CONTC/5097/2025	BABULI SWAIN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
119	D-CONTC/40157/2025 CONTC/5098/2025	KISHORE CHANDRA TRIPATHY VS ANJANA PANDA,IAS	ADV. VS	// 0 //
120	D-CONTC/40901/2025 CONTC/5099/2025	ABHIRAM BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
121	D-CONTC/43269/2025 CONTC/5100/2025	TIKAN NAYAK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
122	D-CONTC/43275/2025 CONTC/5101/2025	KRUSHNA CHANDRA BISWAL VS SHALINI PANDIT,IAS	BIJAYALAXMI SAHOO VS	// 0 //
123	D-CONTC/43305/2025 CONTC/5102/2025	BUDHU NAIK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //
124	D-CONTC/37060/2025 CONTC/5103/2025	SOBHA DEI VS NITYANANDA BARIK,DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// 0 //
125	D-CRLA/32536/2025	JOGESWAR PRADHAN	SURYAKANTA DWIBEDI	KUNDHEIGOLA /104 /2018

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	CRLA/1210/2025	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,DEOG ST/0000092/2018
126	D-CRLA/32775/2025 CRLA/1211/2025	SUSANTA SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /139 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000024/2025
127	D-CRLA/32067/2025 CRLA/1212/2025	ANSHUMAN NAYAK VS STATE OF ODISHA(OPID)	BISHNU PRASAD PRADHAN VS	KALINGA NAGAR /224 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000013/2022
128	D-CRLA/32418/2025 CRLA/1213/2025	PRADIPTA ROUT VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	JENAPUR /90 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000029/2022
129	D-CRLLP/31441/2025 CRLLP/83/2025	SIBARAM PRADHAN VS SOMANATH CHOUDHURY	CHANDRAMANI DASH VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000332/2023
130	D-CRLMC/32277/2025 CRLMC/4435/2025	UMAKANTA KAR VS STATE OF ODISHA(VIG.)	BHARAT JALLI VS	VIGILANCE PS (BERHAMPUR) /24 /2005 SPECIAL JUDGE (VIG),BERHAMPUR(Ga TR/0000061/2009
131	D-CRLMC/32421/2025 CRLMC/4436/2025	TILEI@TRILOCHAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /67 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000174/2023
132	D-CRLMC/32652/2025 CRLMC/4437/2025	UDAYA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0006718/2024
133	D-CRLMC/32668/2025 CRLMC/4438/2025	HASIB KHAN VS SARAT CHANDRA PATRO	SURYAKANTA DWIBEDI VS	/ / DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000034/2025
134	D-CRLMC/32694/2025 CRLMC/4439/2025	ALOK KUMAR SAHU@ALOK SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /196 /2025 J.M.F.C.,KHARIAR(Nuapada) CT/0000194/2025
135	D-CRLMC/32808/2025 CRLMC/4440/2025	RAMESH SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BARI RAMCHANDRAPUR /144 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000737/2024
136	D-CRLMC/32881/2025 CRLMC/4441/2025	IBTEHAJ SAROSH VS	PRASANTA KUMAR SAHOO VS	DARGHA BAZAR /171 /2024 J.M.F.C.(II),CUTTACK(Cuttack)

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137	D-CRLMC/32853/2025 CRLMC/4442/2025	STATE OF ODISHA LITU MOHANTY VS STATE OF ODISHA	ABHISEK AGARWAL VS	GR/0000924/2024 BADMAL /211 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000599/2025
138	D-CRLMC/25494/2025 CRLMC/4443/2025	RAMA CHANDRA JENA VS STATE OF ODISHA(VIG.)	PRAVASH CHANDRA JENA VS	CUTTACK VIGILANCE /37 /2011 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000053/2016
139	D-CRLMC/32364/2025 CRLMC/4444/2025	PRAKASH PALEI@PALAI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	PARADEEP LOCK /112 /2021 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000026/2024
140	D-CRLMC/32453/2025 CRLMC/4445/2025	BALIA @ SANURJA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /57 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000045/2019
141	D-CRLMC/32787/2025 CRLMC/4446/2025	MUNTAZIR ANSARI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BARIA /144 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000546/2025
142	D-CRLMC/32798/2025 CRLMC/4447/2025	RABINDRA SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /353 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000345/2025
143	D-CRLMC/32802/2025 CRLMC/4448/2025	MADHU MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	Tantiapal Marine /148 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000084/2024
144	D-CRLMC/32883/2025 CRLMC/4449/2025	KUNTALA PANDA VS ASSISTANT DIRECTOR (PMLA) ENFORCEMENT DIRECTORATE, GOVERNMENT OF INDIA	SHISHIR KUMAR ROUTRAY VS	JEYPORE VIGILANCE /11 /2012 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000011/2024
145	D-CRLMC/28184/2025 CRLMC/4450/2025	INFORMANT VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	SINGHADWAR PS /12 /2020 J.M.F.C.,PURI(Puri) GR/0000287/2020
146	D-CRLMC/32414/2025 CRLMC/4451/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /160 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jagats ICC/0000004/2025
147	D-CRLMC/32568/2025 CRLMC/4452/2025	SATYA RANJAN PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /322 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000083/2021

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148	D-CRLMC/31880/2025 CRLMC/4453/2025	SUSANTA BHUYAN VS STATE OF ODISHA	AMARENDRA SAHOO VS	SINGLA /209 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000846/2019
149	D-CRLMC/32455/2025 CRLMC/4454/2025	BARUNA SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /105 /2022 J.M.F.C,PARJANG(Dhenkanal) GR/0000100/2022
150	D-CRLMC/33024/2025 CRLMC/4455/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	//0 EXECUTIVE MAGISTRATE,CUTTACK(C
151	D-CRLMC/32903/2025 CRLMC/4456/2025	MANOJ REDDY@KUNA REDDY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CRMC/0001382/2025 AIRPORT /296 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001610/2025
152	D-CRLMC/31921/2025 CRLMC/4457/2025	SAROJINI GOCHHI VS STATE OF ODISHA	BIBHUDDHENDRA KUMAR RATH VS	BANKI /113 /2021 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000146/2021
153	D-CRLMC/32487/2025 CRLMC/4458/2025	MEDHA@DARASHAN KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /57 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000045/2019
154	D-CRLMC/32857/2025 CRLMC/4459/2025	BEDABYASA SAHU @ BEDABYSA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /261 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000079/2025
155	D-CRLMC/32672/2025 CRLMC/4460/2025	GOUTAM SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /96 /2015 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001755/2015
156	D-CRLMC/32864/2025 CRLMC/4461/2025	ASK ENGINEERS PRIVATE LTD., BBSR VS STATE OF ODISHA	SOURAV DAS VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu
157	D-CRLMC/32871/2025 CRLMC/4462/2025	PRAFULLA MAHALA@BABA VS STATE OF ODISHA	AMIT KUMAR NATH VS	2(C)CC/0000016/2020 RAIRAKHOL /286 /2024 ADDL.SESIONS JUDGE CUM SPL JUDC
158	D-CRLMC/32866/2025 CRLMC/4463/2025	KISHORE KUMAR MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	Spl/0000011/2024 REAMAL /159 /2019 J.M.F.C,REAMAL(Debagarh) CT/0000271/2019
159	D-CRLMC/32895/2025	RITIKESHAN PRADHAN	AMLAN SHAKTI PAUL	TOMANDO /150 /2024

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	CRLMC/4464/2025	VS STATE OF ODISHA	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000206/2024
160	D-CRLMP/32374/2025 CRLMP/1408/2025	SANTILATA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// ()
161	D-CRLMP/32679/2025 CRLMP/1409/2025	BAIDEHI BEHERA VS STATE OF ODISHA	AKHIL KRUSHNA MOHAPATRA VS	// ()
162	D-CRLMP/32023/2025 CRLMP/1410/2025	RASMITA SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()
163	D-CRLMP/32662/2025 CRLMP/1411/2025	SHRADHANJALI NAYAK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// ()
164	D-CRLMP/32532/2025 CRLMP/1412/2025	ARAKSHIT SAMANTRAY VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// ()
165	D-CRLREV/31457/2025 CRLREV/814/2025	DAMODAR NAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRA/0000004/2025
166	D-CRLREV/31714/2025 CRLREV/815/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	TAPESH ROY VS	// S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA ICC/0000026/2025
167	D-CRLREV/32484/2025 CRLREV/816/2025	SUBHRAJIT JENA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000965/2025
168	D-CRLREV/32633/2025 CRLREV/817/2025	TUKUNA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000148/2025
169	D-CRLREV/32358/2025 CRLREV/818/2025	BAIJAYANTI PALTASINGH@RAY VS SUBHAM RAY	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /124 /2022 3RD A.D.J., BHUBANESHWAR(Khordha) CRA/0000002/2024
170	D-CRLREV/32792/2025 CRLREV/819/2025	SIMANCHAL MANDAL VS	MANAS PATI VS	NABARANGAPUR TOWN /128 /2008 A.D.J.,NAWARANGPUR(Nabarangapur)

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171	D-CRLREV/32493/2025 CRLREV/820/2025	STATE OF ODISHA KUMUDINI KUIMURA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CRA/0000001/2025 REAMAL /224 /2021 A.D.J.,DEOGARH(Debagarh) ST/0000082/2024
172	D-CRLREV/32631/2025 CRLREV/821/2025	SAROJ KUMAR DAS VS MAMATA SAHANI	SUBASH CHANDRA ACHARYA VS	// J.M.F.C.,JAJPUR(Jajapur) Crp/0000102/2025
173	D-CRLREV/32833/2025 CRLREV/822/2025	SUBASH JANI VS SITEI JANI	AMULYA RATNA PANDA VS	//0 J.M.F.C.,DASMANTAPUR(Koraput) Mcc/0000007/2022
174	D-CRLREV/32501/2025 CRLREV/823/2025	MANAS RANJAN DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	BEGUNIA P.S. /149 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000134/2021
175	D-CRLREV/32757/2025 CRLREV/824/2025	TAPAS KUMAR ROUTRAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /368 /2025 J.M.F.C,TANGI(Khordha) GR/0000326/2025
176	D-LAA/42732/2025 LAA/56/2025	NARAYAN CHANDRA DAS VS THE LAND ACQUISITION OFFICER-CUM -COLLECTOR , BHADRAK	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) LA/0000108/2016
177	D-MACA/43635/2025 MACA/1146/2025	MANAGER CCH(HUB), M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS SUJAYA KANDI	PRASANTA KUMAR MAHALI VS	// IST MACT, PURI(Puri) Mac/0000125/2021
178	D-MACA/43644/2025 MACA/1147/2025	JHUMURI PRADHAN VS SATYANANDA SAHOO	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000159/2023
179	D-MACA/41123/2025 MACA/1148/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED,BBSR VS MANJULATA DAS	ADNYA MITRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000026/2018
180	D-MACA/41126/2025 MACA/1149/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED,BBSR VS AHALYA PAL	ADNYA MITRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000024/2018
181	D-MACA/43636/2025 MACA/1150/2025	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS RADHA KRUSHNA PATTNAIK	PRASANTA KUMAR MAHALI VS	// III MACT,JAJPUR(Jajapur) Mac/0000014/2022

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182	D-MACA/34993/2025 MACA/1151/2025	DEBASIS RANA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000077/2023
183	D-MACA/37864/2025 MACA/1152/2025	MD.AZIMUDDIN AHMAD VS AMRESH KUMAR THAKUR	MANORANJAN MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000076/2024
184	D-MACA/41203/2025 MACA/1153/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., JAJPUR VS DUSHASAN SAHOO	SUBRAT SATPATHY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000060/2021
185	D-RPFAM/43662/2025 RPFAM/330/2025	DAKSHYA KARKARIA VS URMILA KARKARIA	GOPINATH MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra) Crp/0000005/2025
186	D-RPFAM/43900/2025 RPFAM/331/2025	NIHAR RANJAN PRADHAN VS MAHAMAYA BARAL	ARUN KUMAR NAYAK VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000082/2019
187	D-RSA/42648/2025 RSA/538/2025	SANTOSH KUMAR JAISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000059/2023
188	D-RSA/36324/2025 RSA/539/2025	SANKHA MAJHI @ BASKEY VS CHAMPA MAJHI @ BASKEY	BHAWANI SANKAR PANIGRAHI VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000038/2014
189	D-RSA/40674/2025 RSA/540/2025	PATHANI KUMAR JENA VS PURNA CHANDRA JENA	SMARAJIT PRADHAN VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000022/2014
190	D-STREV/39469/2025 STREV/41/2025	M/S RITIKA ENGINEERS, SUNDARGARH VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000050/2006
191	D-TRP(C)/43612/2025 TRP(C)/377/2025	SABANA PARWEEN VS SK. SAFIQUE	BIBEKANANDA MAHAPATRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000125/2025
192	D-TRP(C)/43721/2025 TRP(C)/378/2025	MONALISHA BEHERA @ MONALISA VS BALARAM SAHOO	BISWAJIT SAMANTARAY VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha Mat/0000034/2025
193	D-TRPCRL/32525/2025	PRITISH PARIDA	PRASANTA KUMAR SAHOO	//0

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	TRPCRL/97/2025	VS SUBHADARSHINI DASH@PARIDA	VS	JUDGE FAMILY COURT,PURI(Puri) Crp/0000085/2025
194	D-WA/30530/2025 WA/1680/2025	STATE OF ODISHA VS TULASI BHOI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
195	D-WA/42002/2025 WA/1681/2025	CHAIRMAN, LIC OF INDIA LTD.,MUMBAI VS DR. LAXMIKANTA MISHRA	SHAKTI PRASAD PANDA VS	// 0 //
196	D-WA/42000/2025 WA/1682/2025	LIC OF INDIA VS SHAKTIDHAR DAS	SHAKTI PRASAD PANDA VS	// 0 //
197	D-WA/43168/2025 WA/1683/2025	STATE OF ODISHA VS SILULATA MALLICK	SASWAT DAS,A.G.A VS	// 0 //
198	D-WA/43167/2025 WA/1684/2025	STATE OF ODISHA VS REENAKANTI DUNG DUNG	SASWAT DAS,A.G.A VS	// 0 //
199	D-WA/43171/2025 WA/1685/2025	STATE OF ODISHA VS JYOTSNA RANEE PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
200	D-WA/43169/2025 WA/1686/2025	STATE OF ODISHA VS NIRUPAMA MAHAPATRA	SASWAT DAS,A.G.A VS	// 0 //
201	D-WA/43173/2025 WA/1687/2025	STATE OF ODISHA VS JANMITA SASMAL	SASWAT DAS,A.G.A VS	// 0 //
202	D-WA/43176/2025 WA/1688/2025	STATE OF ODISHA VS BUDHARAY MAJHI	SASWAT DAS,A.G.A VS	// 0 //
203	D-WA/43178/2025 WA/1689/2025	STATE OF ODISHA VS SANJUKTA BEHERA	SASWAT DAS,A.G.A VS	// 0 //
204	D-WA/43172/2025 WA/1690/2025	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// 0

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205	D-WA/42009/2025 WA/1691/2025	PUSPARANI NAIK CHAIRMAN, LIC OF INDIA LTD., MUMBAI VS DR. SWAPNA KABIRAJ	SHAKTI PRASAD PANDA VS	// // 0 //
206	D-WA/43505/2025 WA/1692/2025	STATE OF ODISHA VS ITIPRIYA DAS	SASWAT DAS,A.G.A VS	// 0 //
207	D-WA/43506/2025 WA/1693/2025	STATE OF ODISHA VS MONALISA PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
208	D-WA/30552/2025 WA/1694/2025	STATE OF ODISHA VS SHARMA KUMBHAR	SAROJ KUMAR JEE,A.G.A VS	// 0 //
209	D-WA/30450/2025 WA/1695/2025	STATE OF ODISHA VS NALINI BISWAL	SAROJ KUMAR JEE,A.G.A VS	// 0 //
210	D-WA/40610/2025 WA/1696/2025	STATE OF ODISHA VS SOUBHAGINI SAMAL	AISHWARYA DASH,A.G.A VS	// 0 //
211	D-WA/40584/2025 WA/1697/2025	STATE OF ODISHA VS SHANTIBRATA PANDA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
212	D-WA/43510/2025 WA/1698/2025	STATE OF ODISHA VS MAHIMAI HEMBRAM	SASWAT DAS,A.G.A VS	// 0 //
213	D-WA/41827/2025 WA/1699/2025	MOULANA SK. ABDUL GANI VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //
214	D-WA/43507/2025 WA/1700/2025	STATE OF ODISHA VS JAYASHREE DAS	SASWAT DAS,A.G.A VS	// 0 //
215	D-WA/43514/2025 WA/1701/2025	STATE OF ODISHA VS SUBASH CHANDRA MUDULI	SASWAT DAS,A.G.A VS	// 0 //

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216	D-WA/43512/2025 WA/1702/2025	STATE OF ODISHA VS BASUDHA KHUNTIA	SASWAT DAS,A.G.A VS	// 0 //
217	D-WA/43517/2025 WA/1703/2025	STATE OF ODISHA VS MANORAMA SWAIN	SASWAT DAS,A.G.A VS	// 0 //
218	D-WA/42730/2025 WA/1704/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
219	D-WP(C)/30135/2025 WP(C)/30448/2025	SUBHALAXMI HOTA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
220	D-WP(C)/42075/2025 WP(C)/30449/2025	RAJESH CHAUDHURY VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
221	D-WP(C)/42646/2025 WP(C)/30450/2025	HALADHAR PRADHAN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
222	D-WP(C)/42809/2025 WP(C)/30451/2025	PRABHAT KUMAR DASH VS PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK	MANAS ANKIT BOHIDAR VS	// 0 //
223	D-WP(C)/43624/2025 WP(C)/30452/2025	CHINTADA LOKANATH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
224	D-WP(C)/43728/2025 WP(C)/30453/2025	ARUN KUMAR MOHAPATRA VS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA	NAGEN KUMAR BARIK VS	// 0 //
225	D-WP(C)/43015/2025 WP(C)/30454/2025	PRABODHA KUMAR MISHRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
226	D-WP(C)/42856/2025 WP(C)/30455/2025	NEHA AGRAWAL VS UNION OF INDIA	JAYASANKAR MISHRA VS	// 0 //
227	D-WP(C)/42631/2025	ANNAPURNA DEHURY	SOUMYA JYOTI BISWAL	//

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	WP(C)/30456/2025	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/37213/2025 WP(C)/30457/2025	SANJULATA @ SANJURANI DASHADHIKARI VS DIRECTOR OF ELEMENTARY EDUCATION, BBSR	AKSHAYA KUMAR NAYAK VS	// 0 //
229	D-WP(C)/42709/2025 WP(C)/30458/2025	KAPILA CHARAN KHATUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
230	D-WP(C)/42927/2025 WP(C)/30459/2025	SWAGATIKA BISWAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
231	D-WP(C)/43026/2025 WP(C)/30460/2025	PRAVASINEE PARIDA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
232	D-WP(C)/43411/2025 WP(C)/30461/2025	SWADHIN KUMAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
233	D-WP(C)/43036/2025 WP(C)/30462/2025	ANIRUDHA JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
234	D-WP(C)/43749/2025 WP(C)/30463/2025	BHRAMARBAR SETHY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
235	D-WP(C)/44054/2025 WP(C)/30464/2025	SNIGDHA MOHANTY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
236	D-WP(C)/43070/2025 WP(C)/30465/2025	RONALI SAHANI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
237	D-WP(C)/43754/2025 WP(C)/30466/2025	SAHADEV NAIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
238	D-WP(C)/43068/2025 WP(C)/30467/2025	M/S BALAJI ASSOCIATES, MEERUT VS	UPASANA BAL VS	// 0

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239	D-WP(C)/43074/2025 WP(C)/30468/2025	MANAGING DIRECTOR, ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD, BBSR SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // 0 //
240	D-WP(C)/43073/2025 WP(C)/30469/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
241	D-WP(C)/43089/2025 WP(C)/30470/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //
242	D-WP(C)/43454/2025 WP(C)/30471/2025	CHAKRADHAR JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
243	D-WP(C)/43798/2025 WP(C)/30472/2025	SK. ASLAM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
244	D-WP(C)/43458/2025 WP(C)/30473/2025	ABHAY KUMAR MALIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
245	D-WP(C)/43063/2025 WP(C)/30474/2025	SATYAJIT MUNDA VS THE CT AND GST OFFICER MAYURBHANJ	UPASANA BAL VS	// 0 //
246	D-WP(C)/43556/2025 WP(C)/30475/2025	CHOUDHURY MANISH KUMAR PUHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
247	D-WP(C)/43792/2025 WP(C)/30476/2025	SANTILATA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
248	D-WP(C)/43064/2025 WP(C)/30477/2025	KIRANBALA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
249	D-WP(C)/43923/2025 WP(C)/30478/2025	SASMITA SENAPATI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //

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250	D-WP(C)/43094/2025 WP(C)/30479/2025	KAMALENDU PRADHAN VS SWAPNARANI SAHOO	NITYANANDA BEHURIA VS	// 0 //
251	D-WP(C)/44022/2025 WP(C)/30480/2025	URMILA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
252	D-WP(C)/43116/2025 WP(C)/30481/2025	BINDU PRASAD DAS VS STATE OF ORISSA	DEBENDRA NATH MISRA VS	// 0 //
253	D-WP(C)/43456/2025 WP(C)/30482/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
254	D-WP(C)/43282/2025 WP(C)/30483/2025	UNION OF INDIA VS DR. ASHOK KUMAR PANDA	SATYA SINDHU KASHYAP, SPC VS M/S.SWAPNA KUMAR OJHA, S.K.NAYAK	// 0 //
255	D-WP(C)/33673/2025 WP(C)/30484/2025	AMRITA PRIYADARSINI PATRA VS STATE OF ODISHA	TAPAN MISHRA VS	// 0 //
256	D-WP(C)/43323/2025 WP(C)/30485/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
257	D-WP(C)/43390/2025 WP(C)/30486/2025	JAMUNA PARIDA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
258	D-WP(C)/43286/2025 WP(C)/30487/2025	BENUDHAR ROUSTRAY VS STATE OF ORISSA	AJIT CHANDRA MOHAPATRA VS	// 0 //
259	D-WP(C)/43117/2025 WP(C)/30488/2025	REGIONAL COOPERATIVE MARKETING SOCIETY LTD., BARIPADA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
260	D-WP(C)/36942/2025 WP(C)/30489/2025	SANJAY KUMAR RAYASINGH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
261	D-WP(C)/43398/2025	BHUMISUTA MEHER	SANGRAMJIT PANDA	//

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	WP(C)/30490/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43287/2025 WP(C)/30491/2025	TANU DAS VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
263	D-WP(C)/43120/2025 WP(C)/30492/2025	LAXMIDHAR SAHOO VS STATE OF ORISSA	DEBENDRA NATH MISRA VS	// 0 //
264	D-WP(C)/43665/2025 WP(C)/30493/2025	SMITARANI MUDULI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
265	D-WP(C)/43127/2025 WP(C)/30494/2025	HEMANTA KUMAR SWAIN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
266	D-WP(C)/43371/2025 WP(C)/30495/2025	HIMANSU SEKHAR MISRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
267	D-WP(C)/43726/2025 WP(C)/30496/2025	SASMITA SAHOO VS ARNAPURNA SAHOO	ASOK MOHANTY VS	// 0 //
268	D-WP(C)/43811/2025 WP(C)/30497/2025	DARPA RANJAN DAS VS REGIONAL TRANSPORT OFFICER, CUTTACK	GOPINATH MISHRA VS	// 0 //
269	D-WP(C)/43887/2025 WP(C)/30498/2025	LOVABATI SAHOO VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
270	D-WP(C)/35917/2025 WP(C)/30499/2025	KUMPANI ROUT VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
271	D-WP(C)/43839/2025 WP(C)/30500/2025	NANDITA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
272	D-WP(C)/43124/2025 WP(C)/30501/2025	RANJAN KUMAR PARIDA VS	DEBENDRA NATH MISRA VS	// 0

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273	D-WP(C)/43866/2025 WP(C)/30502/2025	STATE OF ORISSA MINA KUMARI SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
274	D-WP(C)/43650/2025 WP(C)/30503/2025	STATE OF ODISHA ASISH KUMAR GOSWAMI VS	SAMEER KUMAR DAS VS	// // ()
275	D-WP(C)/38577/2025 WP(C)/30504/2025	STATE OF ODISHA GOPAL CHANDRA PANDA VS	BIREN SANKAR TRIPATHY VS	// // ()
276	D-WP(C)/43160/2025 WP(C)/30505/2025	STATE OF ODISHA DUKHITA BARSATIA VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
277	D-WP(C)/43867/2025 WP(C)/30506/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	D-WP(C)/43161/2025 WP(C)/30507/2025	STATE OF ORISSA NALINI PRAVA ROUT VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
279	D-WP(C)/43876/2025 WP(C)/30508/2025	STATE OF ODISHA SANTOSH KUMAR KANUNGO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	D-WP(C)/41739/2025 WP(C)/30509/2025	STATE OF ODISHA ARUP KUMAR GANDA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
281	D-WP(C)/43013/2025 WP(C)/30510/2025	STATE OF ODISHA KUMARI MATHA VS	RAMDAS ACHARY VS	// // ()
282	D-WP(C)/43958/2025 WP(C)/30511/2025	STATE OF ODISHA JAGANNATH BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
283	D-WP(C)/43152/2025 WP(C)/30512/2025	STATE OF ODISHA MOHAN MIRDHA VS SURATHA MIRDHA	RAMESH KUMAR PATI VS	// // () //

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284	D-WP(C)/41959/2025 WP(C)/30513/2025	NIRUPAMA RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/35517/2025 WP(C)/30514/2025	ANIL KUMAR VISHWAKARMA VS M.C.L.SAMBALPUR	KEDAR CHANDRA BEHERA VS	// 0 //
286	D-WP(C)/43002/2025 WP(C)/30515/2025	SK. QUDRATULLA VS THE COLLECTOR, ANUGUL	BIJAYA KUMAR PARIDA 2 VS	// 0 //
287	D-WP(C)/36979/2025 WP(C)/30516/2025	SAMARJIT SAHOO VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
288	D-WP(C)/43202/2025 WP(C)/30517/2025	SHYAM SUNDAR MAHANTY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
289	D-WP(C)/43392/2025 WP(C)/30518/2025	AVAYA KESARI PARICHHA PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
290	D-WP(C)/43204/2025 WP(C)/30519/2025	JOGESWAR PANDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
291	D-WP(C)/43424/2025 WP(C)/30520/2025	PARESH KUMAR MALLICK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
292	D-WP(C)/43059/2025 WP(C)/30521/2025	BOYIDAPU SRINIVASU VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
293	D-WP(C)/43206/2025 WP(C)/30522/2025	LAXMI KANTA PATTANAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
294	D-WP(C)/43439/2025 WP(C)/30523/2025	RATNAKAR RANA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
295	D-WP(C)/43842/2025	SUJATA MAHAPATRA	SANGRAM JENA	//

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	WP(C)/30524/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/43207/2025 WP(C)/30525/2025	SUB DIVISIONAL OFFICER-II, SAMBALPUR VS SAROJ KUMAR MOHANTY	PRASANTA KUMAR TRIPATHY VS	// 0 //
297	D-WP(C)/43659/2025 WP(C)/30526/2025	SURAT KUMAR SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
298	D-WP(C)/43820/2025 WP(C)/30527/2025	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
299	D-WP(C)/43217/2025 WP(C)/30528/2025	MANAS PADHAN VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
300	D-WP(C)/43199/2025 WP(C)/30529/2025	MITANJALI CHIHNARA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
301	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA VS ODISHA HYDRO POWER CORPORATION LIMITED, BBSR	AMITABH MISHRA VS	// 0 //
302	D-WP(C)/43821/2025 WP(C)/30531/2025	BHAGABAN NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
303	D-WP(C)/43990/2025 WP(C)/30532/2025	KISHORE CHANDRA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
304	D-WP(C)/43292/2025 WP(C)/30533/2025	PRAFULLA KUMAR SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
305	D-WP(C)/44142/2025 WP(C)/30534/2025	SATYABHAMA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
306	D-WP(C)/43833/2025 WP(C)/30535/2025	NARESH BHOI VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //

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307	D-WP(C)/44061/2025 WP(C)/30536/2025	STATE OF ODISHA SARMISTHA DASH VS	PITAMBAR PANDA VS	// // ()
308	D-WP(C)/43675/2025 WP(C)/30537/2025	STATE OF ORISSA BRAJA KISHORE SWAIN VS	RAMAKANTA SARANGI VS	// // ()
309	D-WP(C)/43982/2025 WP(C)/30538/2025	STATE OF ODISHA HEMANTA KUMAR MOHARANA VS	LAXMIKANTA MOHANTY VS	// // ()
310	D-WP(C)/43663/2025 WP(C)/30539/2025	STATE OF ODISHA RAJA NAYAK VS	GOPINATH MISHRA VS	// // ()
311	D-WP(C)/43671/2025 WP(C)/30540/2025	DEBTS RECOVERY TRIBUNAL, CUTTACK DASARATH MAJHI VS	ALOK KUMAR PANDA VS	// // ()
312	D-WP(C)/41032/2025 WP(C)/30541/2025	STATE OF ODISHA Dr. PRASANTA KUMAR SWAIN VS	VS	// // ()
313	D-WP(C)/41523/2025 WP(C)/30542/2025	ODISHA INFORMATION COMMISSION (OIC), BBSR ANJALI UDYOG VS	SATRUGHNA DASH (A) VS	// // ()
314	D-WP(C)/43778/2025 WP(C)/30543/2025	INDIAN OVERSEAS BANK,BBSR ACHYUTANANDA ROUT VS	SAROJ KUMAR PADHY VS	// // ()
315	D-WP(C)/43047/2025 WP(C)/30544/2025	STATE OF ODISHA SUPRAVA MOHANTY VS	SIVA SANKAR CHAINI VS	// // ()
316	D-WP(C)/43862/2025 WP(C)/30545/2025	STATE OF ODISHA BRUNDABANA PADHI VS	SWAPNIL ROY VS	// // ()
317	D-WP(C)/43642/2025 WP(C)/30546/2025	STATE OF ODISHA LAKSHMI BEHERA VS	LALATENDU SAMANTARAY VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/43646/2025 WP(C)/30547/2025	MANOJ KUMAR SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/44047/2025 WP(C)/30548/2025	RAMA CHANDRA ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	D-WP(C)/43648/2025 WP(C)/30549/2025	DR.NIRANJAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
321	D-WP(C)/40809/2025 WP(C)/30550/2025	SRI GAURANGA MAHAPRABHU BIJE, RAMGARH, CUTTACK VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
322	D-WP(C)/44049/2025 WP(C)/30551/2025	NARENDRA MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
323	D-WP(C)/43639/2025 WP(C)/30552/2025	SAMBIT KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	D-WP(C)/44066/2025 WP(C)/30553/2025	SANDHYARANI JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
325	D-WP(C)/44051/2025 WP(C)/30554/2025	KESHAB MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
326	D-WP(C)/43959/2025 WP(C)/30555/2025	DOLAGOBINDA BARIK VS THE REGISTRAR (ADMINISTRATION), HIGH COURT OF ORISSA, CUTTACK	TANMAY MISHRA VS	// 0 //
327	D-WP(C)/43218/2025 WP(C)/30556/2025	NAKA RAMUDU @ N.RAMUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
328	D-WP(C)/43823/2025 WP(C)/30557/2025	SUDARSHAN ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
329	D-WP(C)/43863/2025	SANTOSH KUMAR SAHOO	SWAPNIL ROY	//

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	WP(C)/30558/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/44164/2025 WP(C)/30559/2025	SUSHAMA KUMARI JENA VS RECOVERY OFFICER, CHOLOMANDALAM INVESTMENT AND FINANCE CO LTD	SURAVI MOHANTY VS	// 0 //
331	D-WP(C)/44055/2025 WP(C)/30560/2025	BICHITRA @ BICHITRANANDA SENAPATI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
332	D-WP(C)/43832/2025 WP(C)/30561/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
333	D-WP(C)/43699/2025 WP(C)/30562/2025	M/S D.K ENGINEERING AND CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
334	D-WP(C)/44057/2025 WP(C)/30563/2025	SASHIKA NAIK VS STATE OF ODISHA	PRASHANT KUMAR MISHRA VS	// 0 //
335	D-WP(C)/43865/2025 WP(C)/30564/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
336	D-WP(C)/43962/2025 WP(C)/30565/2025	LALITA SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
337	D-WP(C)/44160/2025 WP(C)/30566/2025	PRABHAT DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	PARSURAM DAS VS	// 0 //
338	D-WP(C)/43969/2025 WP(C)/30567/2025	JAKUB BARIK VS UNION OF INDIA	BISWABIHARI MOHANTY VS	// 0 //
339	D-WP(C)/43676/2025 WP(C)/30568/2025	SHAILABALA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
340	D-WP(C)/42557/2025 WP(C)/30569/2025	M/S NIGAM MULTI PROJECT, JAGATSINGHPUR VS	SUBRAT MISHRA VS	// 0

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341	D-WP(C)/43986/2025 WP(C)/30570/2025	INDIAN OIL CORPORATION LIMITED, NEW DELHI BALA KRISHNA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
342	D-WP(C)/43808/2025 WP(C)/30571/2025	SHIBA PRASAD SAHOO VS ANIL KUMAR SAHOO	SANKARACHARYA CHOUDHURY VS	// 0 //
343	D-WP(C)/43992/2025 WP(C)/30572/2025	DURGA PRASAD TRIPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
344	D-WP(C)/44153/2025 WP(C)/30573/2025	BHADRA PUJARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
345	D-WP(C)/43032/2025 WP(C)/30574/2025	KALANDI TARAI VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
346	D-WP(C)/43996/2025 WP(C)/30575/2025	RADHAKANTA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
347	D-WP(C)/43447/2025 WP(C)/30576/2025	SURATH DHAL VS COLLECTOR, PURI	JAJATI KESHARI KHUNTIA VS	// 0 //
348	D-WP(C)/43146/2025 WP(C)/30577/2025	UNION OF INDIA VS J. KRISHNA KUMARI	MILLON KUMAR, C.G.C VS	// 0 //
349	D-WP(C)/43224/2025 WP(C)/30578/2025	BATAKRISHNA ROUT VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
350	D-WP(C)/43277/2025 WP(C)/30579/2025	SANTOSH KUMAR SHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
351	D-WP(C)/43607/2025 WP(C)/30580/2025	RASHMIREKHA MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //

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352	D-WP(C)/43250/2025 WP(C)/30581/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
353	D-WP(C)/43831/2025 WP(C)/30582/2025	SANJAY KUMAR NANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
354	D-WP(C)/43981/2025 WP(C)/30583/2025	AHALYA PANDA @ MITARANI PANDA VS STATE OF ODISHA	JYOTI RANJAN BEHERA VS	// 0 //
355	D-WP(C)/43957/2025 WP(C)/30584/2025	RAMESH CHANDRA DORA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
356	D-WP(C)/43278/2025 WP(C)/30585/2025	RITIK MOHAPATRA VS SPECIAL OPERATION GROUP , POLICE PARED GROUND, GUJURAT	RAJA KISHORE SAHOO VS	// 0 //
357	D-WP(C)/43263/2025 WP(C)/30586/2025	SAUBHAGYA MANJARI MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	D-WP(C)/43875/2025 WP(C)/30587/2025	RAKESH KIRTANIA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
359	D-WP(C)/44056/2025 WP(C)/30588/2025	Er DEBASISHA HOTA VS STATE OF ODISHA	VS	// 0 //
360	D-WP(C)/41108/2025 WP(C)/30589/2025	SUSHANTA KUMAR BEHERA VS COMMISSIONER CUM SECY, GOVT OF ODISHA , BBSR	BINOD KUMAR HATI VS	// 0 //
361	D-WP(C)/40824/2025 WP(C)/30590/2025	UNION OF INDIA, GENERAL MANAGER EAST COAST RAILWAY, BBSR VS M/S RASHMI METALIKS LTD., WEST BENGAL	PRASANNA KUMAR PARHI VS	// 0 //
362	D-WP(C)/43765/2025 WP(C)/30591/2025	M/S NIRAJ ARSS (JV), KHURDA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
363	D-WP(C)/43980/2025	RAJA KUMAR PRADHAN	LAMBODOR ACHARI	//

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	WP(C)/30592/2025	VS COMMISSIONER OF CT AND GST, CUTTACK	VS	() //
364	D-WP(C)/42048/2025 WP(C)/30593/2025	DEEPAK KUMAR NATH@ DIPAK KUMAR NATH VS STATE OF ODISHA	SOURAV DAS VS	// () //
365	D-WP(C)/44104/2025 WP(C)/30594/2025	JAGANNATH BISWABHUSAN DAS VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
366	D-WP(C)/44117/2025 WP(C)/30595/2025	SRIDHAR SETHI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// () //
367	D-WP(C)/43563/2025 WP(C)/30596/2025	SYNERGY INSTITUTE OF TECHNOLOGY, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// () //
368	D-WP(C)/43109/2025 WP(C)/30597/2025	ANANTA KUMAR SAMAL VS GOVT. OF ODISHA	BAIJAYANTI MOHANTY VS	// () //
369	D-WP(C)/44024/2025 WP(C)/30598/2025	RAMA RAGHABA PATRO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
370	D-WP(C)/43301/2025 WP(C)/30599/2025	PRASANTA KUMAR SETHY VS STATE OF ODISHA	SUBASH CH PANI VS	// () //
371	D-WP(C)/43886/2025 WP(C)/30600/2025	HRUSIKESH NAYAK VS CHAIRMAN , ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// () //
372	D-WP(C)/44144/2025 WP(C)/30601/2025	KISHORE BAG VS STATE OF ODISHA	DEBAJYOTI CHATERJEE VS	// () //
373	D-WP(C)/43279/2025 WP(C)/30602/2025	ANASUYA BISWAL VS REGISTRAR. SHIR JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	DR. JITENDRA KUMAR LENKA VS	// () //
374	D-ABLAPL/32696/2025 ABLAPL/12514/2025	BHARAT MUDULI VS	CHIRANJIB ROUT VS	COLLIERY /585 /2025 ()

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375	D-ABLAPL/32708/2025 ABLAPL/12515/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /426 /2025 ()
376	D-ABLAPL/32717/2025 ABLAPL/12516/2025	STATE OF ODISHA JUNESH PADASETHI VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /50 /2025 ()
377	D-ABLAPL/32753/2025 ABLAPL/12517/2025	STATE OF ODISHA BAJIA BARAL VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /127 /2022 ()
378	D-ABLAPL/32755/2025 ABLAPL/12518/2025	STATE OF ODISHA DEBASISH NATH VS	MANAS KUMAR CHAND VS	// ANGUL TOWN /950 /2025 ()
379	D-ABLAPL/32726/2025 ABLAPL/12519/2025	STATE OF ODISHA RANJIT SAHANI VS	AMULYA RATNA PANDA VS	// PHIRINGIA /179 /2024 ()
380	D-ABLAPL/32730/2025 ABLAPL/12520/2025	STATE OF ODISHA RAJA BEHERA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /372 /2025 ()
381	D-ABLAPL/32805/2025 ABLAPL/12521/2025	STATE OF ODISHA RASMIRANJAN DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /315 /2025 ()
382	D-ABLAPL/32731/2025 ABLAPL/12522/2025	STATE OF ODISHA HALADHAR NAG VS	TARA PRASAD MOHAPATRA VS	// BELPARA /292 /2025 ()
383	D-ABLAPL/32739/2025 ABLAPL/12523/2025	STATE OF ODISHA AKASH @ ADARSHA RAJ PRADHAN VS	BIJAY JENA VS	// PATTAMUNDAI RURAL PS /421 /2025 ()
384	D-ABLAPL/32806/2025 ABLAPL/12524/2025	STATE OF ODISHA BHARAT BEHERA VS	PRANAB RANJAN CHHATOI VS	// CAPITAL P.S. /617 /2025 ()
385	D-ABLAPL/32732/2025 ABLAPL/12525/2025	STATE OF ODISHA CHUIN @ CHHITAN SWAIN VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	// MAHANGA /309 /2025 () //

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386	D-ABLAPL/32733/2025 ABLAPL/12526/2025	SWAPNARANI LENKA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	JAGATSINGPUR /833 /2025 () //
387	D-ABLAPL/32741/2025 ABLAPL/12527/2025	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	BIJAY JENA VS	JAGATSINGPUR /738 /2025 () //
388	D-ABLAPL/32735/2025 ABLAPL/12528/2025	SHIBA PRASAD SA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /300 /2025 () //
389	D-ABLAPL/32744/2025 ABLAPL/12529/2025	SK. HERAK MAHAMMAD VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BISOI /134 /2025 () //
390	D-ABLAPL/32737/2025 ABLAPL/12530/2025	MANORANJAN DASH VS STATE OF ODISHA	RANJIT MOHANTY VS	PATKURA /181 /2025 () //
391	D-ABLAPL/32745/2025 ABLAPL/12531/2025	EPILI NARSIMA @ EPILI NARSAMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIMAKHANDI /207 /2025 () //
392	D-ABLAPL/32738/2025 ABLAPL/12532/2025	SK SAMSDAD @ SK SHAMSHAD VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /464 /2025 () //
393	D-ABLAPL/32750/2025 ABLAPL/12533/2025	SARBESWAR PALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /112 /2022 () //
394	D-ABLAPL/32751/2025 ABLAPL/12534/2025	AJAY DAS @ KAPILA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000378/2025
395	D-ABLAPL/32321/2025 ABLAPL/12535/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /676 /2024 () //
396	D-ABLAPL/32811/2025 ABLAPL/12536/2025	SATYABHAMA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /369 /2025 () //
397	D-ABLAPL/32814/2025	JAGABANDHU BEHURIA @ BEHURA	PRONOY MOHANTY	PIPLI /648 /2025

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	ABLAPL/12537/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/32815/2025 ABLAPL/12538/2025	JAGAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
399	D-ABLAPL/32326/2025 ABLAPL/12539/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /674 /2024 () //
400	D-ABLAPL/32327/2025 ABLAPL/12540/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /668 /2024 () //
401	D-ABLAPL/32816/2025 ABLAPL/12541/2025	SK. NASIMUDDIN @ SK. MISIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /259 /2025 () //
402	D-ABLAPL/32719/2025 ABLAPL/12542/2025	DEBA KHILLA @ KHILLO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /50 /2025 () //
403	D-ABLAPL/32817/2025 ABLAPL/12543/2025	NIRANJAN GIRI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000727/2025
404	D-ABLAPL/32758/2025 ABLAPL/12544/2025	SUDARSAN @ SUBHADARSAN RANA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /487 /2025 () //
405	D-ABLAPL/32762/2025 ABLAPL/12545/2025	PRABHU PRASAD SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //
406	D-ABLAPL/30232/2025 ABLAPL/12546/2025	PITEI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	FATEGARH /184 /2025 () //
407	D-ABLAPL/32791/2025 ABLAPL/12547/2025	SHANKAR SAHU VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	PATTAPUR (DIGAPAHANDI) /469 /2025 () //
408	D-ABLAPL/32178/2025 ABLAPL/12548/2025	SOURAV BASAK VS	DEBENDRA KUMAR DHAR VS	ANGUL TOWN /973 /2025 ()

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409	D-ABLAPL/32509/2025 ABLAPL/12549/2025	STATE OF ODISHA RAMESWAR RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	// BOUDH /178 /2025 () //
410	D-ABLAPL/32575/2025 ABLAPL/12550/2025	DEEPAK KUMAR MOHANTY @ DIPAK MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /332 /2025 () //
411	D-ABLAPL/32794/2025 ABLAPL/12551/2025	MAHANTA SACHIDANANDA DAS VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// PATTAPUR (DIGAPAHANDI) /467 /2025 () //
412	D-ABLAPL/32695/2025 ABLAPL/12552/2025	ROCKY @ SANGRAM KISHORE MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /823 /2025 () //
413	D-ABLAPL/32800/2025 ABLAPL/12553/2025	BAIDYA HARIJAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	// B.SINGHPUR /131 /2025 () //
414	D-ABLAPL/32801/2025 ABLAPL/12554/2025	ASISH HARIJAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	// B.SINGHPUR /131 /2025 () //
415	D-ABLAPL/32673/2025 ABLAPL/12555/2025	RANJAN KUMAR JANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// BHUBANESWAR G.R.P.S. /56 /2021 () //
416	D-ABLAPL/32818/2025 ABLAPL/12556/2025	SK. NASIMUDDIN @ SK. MISIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BASTA /249 /2025 () //
417	D-ABLAPL/32763/2025 ABLAPL/12557/2025	MD MOHIM VS STATE OF ODISHA	SIDHARTHA DAS VS	// JODA /322 /2025 () //
418	D-ABLAPL/32593/2025 ABLAPL/12558/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// ERASAMA /278 /2025 () //
419	D-ABLAPL/32789/2025 ABLAPL/12559/2025	SUDHIR CHANDRA PATNAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// KHURDA MODEL /445 /2025 () //

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420	D-ABLAPL/32824/2025 ABLAPL/12560/2025	UDDHABA BAGARTTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	TARBHA /271 /2025 () //
421	D-ABLAPL/32812/2025 ABLAPL/12561/2025	TAPAN BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TOMANDO /310 /2025 () //
422	D-ABLAPL/32506/2025 ABLAPL/12562/2025	BINAPANI SETHI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	SATYABADI /334 /2025 () //
423	D-ABLAPL/32670/2025 ABLAPL/12563/2025	RAMESH NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MOTANGA /370 /2025 () //
424	D-ABLAPL/32813/2025 ABLAPL/12564/2025	SAMIR JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /410 /2025 () //
425	D-ABLAPL/32837/2025 ABLAPL/12565/2025	SOMANATH NAHAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /323 /2025 () //
426	D-ABLAPL/32819/2025 ABLAPL/12566/2025	SK. NASIMUDIN @ SK. MISIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /248 /2025 () //
427	D-ABLAPL/32838/2025 ABLAPL/12567/2025	MANTU @ BISAMITRA DALEI @ DALAI VS STATE OF ODISHA	ANIRUDHA DAS VS	PUINTALA /276 /2025 () //
428	D-ABLAPL/32841/2025 ABLAPL/12568/2025	IMRAN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /172 /2025 () //
429	D-ABLAPL/32843/2025 ABLAPL/12569/2025	CHANDAN YADAV VS CBI	RAMESH CHANDRA MAHARANA VS	/ /0 () //
430	D-ABLAPL/32718/2025 ABLAPL/12570/2025	JAGANNATH SAHOO @ JAGA SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BRAMHA BARADA /249 /2025 () //
431	D-ABLAPL/32822/2025	SAHADATUN BIBI @ SONI BIBI	SURESH KUMAR JENA	PURUNABAZAR /250 /2025

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	ABLAPL/12571/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/32797/2025 ABLAPL/12572/2025	RANJIT PALEI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADACHANA /179 /2025 () //
433	D-ABLAPL/32823/2025 ABLAPL/12573/2025	RAJID KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /349 /2025 () //
434	D-ABLAPL/32810/2025 ABLAPL/12574/2025	RANJIT SUNA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLANGIR TOWN /592 /2025 () //
435	D-ABLAPL/32825/2025 ABLAPL/12575/2025	NILAMANI BISWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	NANDIPADA /309 /2025 () //
436	D-ABLAPL/32851/2025 ABLAPL/12576/2025	SABITRI HARICHANDAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /266 /2025 () //
437	D-ABLAPL/32858/2025 ABLAPL/12577/2025	ABAL @ DEEPAK DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /162 /2025 () //
438	D-ABLAPL/32862/2025 ABLAPL/12578/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BALIANTA P.S. /445 /2025 () //
439	D-ABLAPL/31492/2025 ABLAPL/12579/2025	RAJESH KUMAR NAYAK @ RAJU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /251 /2025 () //
440	D-ABLAPL/32477/2025 ABLAPL/12580/2025	SHYAM SUNDAR BAXLA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /482 /2025 () //
441	D-ABLAPL/32661/2025 ABLAPL/12581/2025	ABHAYA KUMAR SAHOO @ SANJU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	SAMAL /303 /2025 () //